- III. (a) Annual Report and Accounts of the National Institute of Urban Affairs (NIUA), New Delhi, for the year 2007-2008, together with the Auditor's Report on the Accounts.
  - (b) Statement by Government accepting the above Report. [Placed in Library. See No. L.T. 9518/08]
- I. Notification of the Ministry of Shipping, Road Transport and Highways.
- II. Report and Accounts (2007-08) of Cochin Shipyard Ltd., Kochi and related papers.
- III. Memoranda of Understanding (2008-09) between Government of India and various Ports/Corporations.

THE MINISTER OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU): Sir, I lay on the Table:

- A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, Road Transport and Highways (Department of Shipping), under subsection (3) of section 458 of the Merchant Shipping, Act, 1958 along with delay statement-
  - (1) G.S.R. 219 (E), dated the 27th March, 2008, publishing the Merchant Shipping (Civil Liability for Oil Pollution Damage) Rules, 2008.
  - (2) G.S.R. 220 (E), dated the 27th March, 2008, publishing Merchant Shipping (International Fund for Compensation for Oil Pollution Damage) Rules, 2008. [Placed in Library. See No. L.T. 9404/08]
- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
  - (a) Thirty-sixth Annual Report and Accounts of the Cochin Shipyard Limited (CSL), Kochi, for the year 2007-2008, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
  - (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 9405/08]
- III. A copy each (in English and Hindi) of the following papers:-
  - Memorandum of Understanding between the Government of India (Ministry of Shipping, Road Transport and Highways, Department of Shipping) and the Dredging Corporation of India Limited, Visakhapatnam, for the year 2008-2009. [Placed in Library. See No. L.T. 9398/08]
  - Memorandum of Understanding between the Government of India (Ministry of Shipping, Road Transport and Highways, Department of Shipping) and the Hooghly Dock and Port Engineers Limited (HDPEL), Kolkata, for the year 2008-2009. [Placed in Library. See No. L.T. 9399/08]

- 3. Memorandum of Understanding between the Government of India (Ministry of Shipping, Road Transport and Highways) and the Ennore Port Limited, for the year 2008-2009. [Placed in Library. See No. L.T. 9400/08]
- I. Report and Accounts (2006-07) of LBDB, Kavaratti and related papers.
- II. MOU (2008-09) between Government of India (Ministry of Housing and Urban Poverty Alleviation and HPL.

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): Sir, I lay on the Table:

- 1. A copy each (in English and Hindi) of the following papers:-
  - (a) Annual Report and Accounts of the Lakshadweep Building Development Board (LBDB), Kavaratti, for the year 2006-2007, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Board.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9595/08]
- II. A copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Housing and Urban Poverty Alleviation) and the Hindustan Prefab Limited (HPL), for the year 2008-2009. [Placed in Library. See No. L.T. 9530/08]

## Report and Accounts (2006-07) of NYKS, New Delhi and related papers.

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

- (a) Annual Report and Accounts of the Nehru Yuva Kendra Sangathan (NYKS), New Delhi, for the year 2006-2007, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Sangathan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 9414/08]
- I. Notifications of the Ministry of Shipping, Road Transport and Highways.
- II. Report and Accounts  $(2007 \hbox{-} 08)$  of IRCC, New Delhi and related papers.

SHRI T.R. BAALU: Sir, I lay on the Table:

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Shipping, Road Transport and Highways (Department of Road Transport and Highways, under section 10 of the National Highways Act, 1956:-